

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 231 of 2012**

**Dated : 1<sup>st</sup> July, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Jindal Stainless Ltd. .... Appellant(s)**

**Versus**

**Dakshin Haryana Bijli Vitran Nigam & Anr. .... Respondent(s)**

Counsel for the Appellant(s): Mr. Amit Kapur  
Mr. R.K. Jain, Consultant  
Mr. Aanchal Mullick  
Mr. Vishal Anand

Counsel for the Respondent(s): Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo for R-1

**ORDER**

As agreed by the learned counsel for the parties, post the matter on

**06.08.2013 at 2.30.p.m.**

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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